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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(OS) 412/2022

RAVI KANTA SALWAN & ORS.

.....Plaintiff

Through: Mr. Akshit Sachdeva, Adv.

versus

VINITA SALWAN & ORS.

.....Defendant

Through: Mr. Gaurav Gupta, Adv.

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. DEVENDER

KUMAR GARG (DHJS)

ORDER

11.05.2023

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CS(OS) 412/2022 & I.A. No 11024/2022 (by plaintiff u/O XXXIX Rules 1 and 2 of CPC).

1. Pleadings in suit and captioned IA are already complete.
2. As per office noting, Joint Document Schedule has not been filed.
3. Let Joint Document Schedule including its hard copy and hard copy of documents be filed at least two weeks before next date of hearing. This shall be the last opportunity.
4. Re-notify the matter for admission/denial of documents and further proceedings on **11th September, 2023.**

DEVENDER KUMAR GARG (DHJS)

JOINT REGISTRAR (JUDICIAL)

MAY 11, 2023/v

[Click here to check corrigendum, if any](#)